

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 25th day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 309/2023 Urgent Hearing IA No. 953/2023 For Direction IA No. 952/2023 For Exemption IA No. 954/2023	Mr. G. Balasubramaniam & Anr. Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Ms. S Manjula Devi	Mr. AG Sathyanarayana For Caveator
2	Comp App (AT) (CH) (Ins) No. 321/2023 Urgent Hearing IA No. 980/2023 For Stay IA No. 979/2023	Mr. G. Balasubramaniam & Anr. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Ms. S Manjula Devi	Mr. AG Sathyanarayana For Caveator
3	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Limited Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. TK Bhaskar
4	Comp App (AT) (CH) (Ins) No. 303/2023 For Stay IA No. 929/2023 For Directions IA No. 928/2023 For Exemption IA No. 927/2023	NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd. WITH	Mr. Gagan Chhabra	Mr. Kapil Dev Supra For Caveator
5	Comp App (AT) (CH) (Ins) No. 304/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023 For Exemption IA No. 930/2023	North West Carrying Company, LLP Vs Metro Cash And Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. Kapil Dev Supra For Caveator

6	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navyuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	M/s Shardul Amarchand Mangaldas & Co	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
8	Contempt App No. 1/2022 in Comp App (AT) (CH) (Ins) No. 207/2021 For Urgent Hearing IA No. 110/2022 For Stay IA No. 120/2022	C. Raja John Vs R. Raghavendran RP	Mr. R Kannan	Mr. B Dhanaraj

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022 To Adv. Hg. IA No. 328/2023 For Clarification IA No. 963/2023	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	M/s Leela & Co	Mr. Bharadwaja Ramasubramania m - R1 Mrs. Mummaneni Vazra Laxmi- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) No. 52/2023 For Condone Delay IA No.595/2023	M/s. Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
11	Comp App (AT) (CH) No. 66/2023 For Additional Docs IA No. 842/2023 To implead IA No. 982/2023	Ganesan Ashokan VS Registrar of Companies	Ms. Priyadharshini Natarajan	
12	Comp App (AT) (CH) (Ins) No. 289/2023 To Adv. Hg. IA No. 881/2023 For Stay IA No. 880/2023	M.M.Jose Vs Kizhakkekara Kuriakose Jose	Mr. B Ramana Kumar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA No. 57/2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation Vs Mr. C Srinivasan, Resolution Professional & 2 Ors	Mr. Ashish Rana	Mr. Chakravarthi Srinivasan- R1 Mr. Ajmal Azzath- R2 Mr. Ravi Kumar- R3
14	TA No. 14/2022 (CA (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiiah & Anr. WITH	Mr. Vivek Holla	Mr. Nikhil Nayyar Mr. Divyanshu Rai- R1 & R2
15	TA No. 68/2021 (CA (AT) No. 413/2018)	K. Rajaiiah Since Dead Rep by its LR's Vs Chamudesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. Nikhil Nayyar Mr. Divyanshu Rai	Mr. Vivek Holla
16	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023	Shakambri Traders Vs Mr. Venkataramana Rao Nagarajan Liquidator of M/s Ashok Magnetics Limited & Anr.	Ms. Kajal Bhatia	Mr. R Subramanian- R1 Mr. ML Ganesh- R2

17	TA (AT) No.6/2022 (CA (AT) No. 361/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd. WITH	Mr. Naman Jhabakh	Mr. D Basavarajappa M/s King Stubb & Kasiva- R5, R6 & R7 Mr. Praveenkumar- R10
18	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela WITH	M/s King Stubb & Kasiva	Mr. Aman Nalina
19	TA (AT) 13/2022 (CA (AT) No. 258/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela WITH	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9 -R10
20	TA (AT)No.16/2022 (CA (AT) No. 310/2018)	Mr. M. Nagaraj VS Smt M. Leela WITH	Mr. Naman Jhabakh	M/s King Stubb & Kasiva- R6, R8- R10 Mr. Praveenkumar- R12
21	TA (AT)No.19/2022 (CA (AT) No. 360/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt M. Leela WITH	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9
22	TA (AT) No.21/2022 (CA (AT) No. 277/2018)	M.S Nagarathna VS Leela Madhusudan WITH	Mr. Naman Jhabakh	
23	TA (AT) No.23/2022 (CA (AT) No. 309/2018)	TR Mills Pvt VS Smt. M. Leela	Mr. Naman Jhabakh	M/s King Stubb & Kasiva - R7-R9
24	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023	Ashok Sachdev Vs. Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. JR Jayant Mr. Pranava Charan
25	Comp App (AT) (CH) (Ins) No.272/2021 To Adv. Hg. IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Additional docs.	Sumit Binani Vs V. Venkatachalam, RP & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2

	IA No. 590 & 594/2021 For Directions IA No. 204 & 914/2023			
26	Comp App (AT) (CH) (Ins) No. 103/2022 Contempt Case (AT) No. 4/2022 For Stay IA No. 238/2022 For Exemption IA No. 239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju-R1 Mr. Varun Srinivasan- R2 M/s. Mummaneni Vazra Laxmi- R3
27	Comp App (AT) (CH) (Ins) No. 121/2022 For Stay IA No. 285/2022	Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd & Anr	Mr. NP Vijay Kumar	Ms. Anitha Krishnamurthy- R1
28	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt., Ltd	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
29	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates- R1 M/s Mano Ranjani- R2
30	Comp App (AT) (CH) (Ins) No. 48/2023 To implead IA No. 289/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Limited	Mr. Y Suryanarayana	Mr. M Ramu
31	Comp App (AT) (CH) (Ins) No. 288/2023 For Early Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer properties & Investments Pvt. Ltd. & Anr. Vs Kizhakkekara Kuriakose Jose RP of ITMA Hotels India Pvt Ltd.	Mr. B Ramana Kumar	

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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